

F.No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.08.2026

ORDER NO. 119 of 2026

Hon'ble Officiating President is pleased to partially modify the roster order no 72 of 2026 for **CESTAT, Mumbai** from **31.08.2026** to **01.10.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From	Mr. S. K. Mohanty, Hon'ble Member (Judicial)	Single Member Bench matters
31.08.2026 to 01.10.2026	Mr. Ajay Sharma, Hon'ble Member (Judicial) and Mr. M. M. Parthiban, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble Officiating President/ Hon'ble Members, CESTAT, Mumbai /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai /Bar Association, Mumbai /O/o Commissioner (AR), Mumbai /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar